

In view of the instructions of the Hon'ble High Court conveyed vide letter No.564/Spl.E.II/L.80 (a) dated 03.07.2018 and as per guidelines laid down in Chapter-II Section 4 of the Sexual Harassment of Women At Workplace (Prevention, Prohibition and Redressal) Act, 2013, Internal Complaints Committee consisting of the following has been constituted for the Prevention and Redressal of Complaints of Sexual Harassment and for matters connected therewith or incidental thereto for Headquarters Gurugram:

Sr. No.	Name of Officer	Designation for the purpose of Committee
1.	Ms. Narinder Kaur, Additional Principal Judge, Family Court, Gurugram	Chairperson
2.	Ms. Lalita Patwardhan, Chief Judicial Magistrate-cum- Secretary, District Legal Services Authority, Gurugram	Member
3.	Ms. Anju Rawat Negi Advocate, Gurugram	Member
4.	Ms. Mamta Arora, Stenographer Grade-I	Member